OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

Consequent upon repatriation of Ms. Anjali Sikka W/o Sh. Vinit Sikka, Personal Assistant (Emp Code- 69042329), to this office, from Hon'ble High Court of Delhi, New Delhi, she is taken on strength/pay roll of this office w.e.f. 15.05.2026 (F/N).

(Anju Bajaj Chandna)
Principal District & Sessions Judge (HQs): Delhi

No. 28297-308/Estt.-1/PF/2026

Dated, Delhi the 16 MAY 2026

Copy forwarded for information and necessary action to:

1. Personal Office of the Ld. Principal District & Sessions Judge (HQs), Central District, Tis Hazari Courts, Delhi.
2. The DDO/Accounts Officer, Accounts Branch, Central Disrict, Tis Hazari Courts, Delhi.
3. The PAO concerned through Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. Dealing Officials - Leave (P. A)/ Posting & Transfer (P. A)/ Seniority & Promotion/ACR Cell/Layers, Central District, THC, Delhi
5. The PRO/APRO, Central District, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts, Delhi.
7. Ms. Anjali Sikka, W/o Sh. Vinit Sikka, Personal Assistant, presently posted in the Hon'ble High Court of Delhi, New Delhi (In Diverted Capacity).

(Man Mohan Yadav)
Branch Incharge, Admn.-I, Central District
O/o Principal District & Sessions Judge (HQs):
Tis Hazari Courts, Delhi